

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NOBLE PUBLICITY SERVICE PRIVATE LIMITED**

| Sl. No. | Particulars                                                                        | Details                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Noble Publicity Service Private Limited                                                                                                                                                             |
| 2.      | Date of incorporation of corporate debtor                                          | June28, 1994                                                                                                                                                                                        |
| 3.      | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies- Mumbai<br>Registration Number: 079260                                                                                                                                       |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U74300MH1994PTC079260                                                                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 101/102, Hetal Archs V Road, Malad West, Mumbai - 400064                                                                                                                                            |
| 6.      | Date of closure of Insolvency Resolution Process                                   | June04, 2021                                                                                                                                                                                        |
| 7.      | Liquidation commencement date of corporate debtor                                  | June 04, 2021 (Order received on June09, 2021)                                                                                                                                                      |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Name: Mrs Pooja Piyush Kabra<br>Reg No: IBBI/IPA-001/IP-P00826/2017-18/11411                                                                                                                        |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Address: 601, Sidhi Harmony, Building No. NDR28, Opposite Building No. 87, near R. S. Mani super shop, Tilak Nagar, Mumbai, Maharashtra - 400089<br>Email Id: rathipoojar@gmail.com                 |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | Address: 601, Sidhi Harmony, Building No. NDR 28, Opposite Building No. 87, near R. S. Mani super shop, Tilak Nagar, Mumbai, Maharashtra - 400089<br>Email Id: noblepublicity.liquidation@gmail.com |
| 11.     | Last date for submission of claims                                                 | July09, 2021                                                                                                                                                                                        |

*Pooja Kabra*



Notice is hereby given that the National Company Law Tribunal Mumbai Bench, Court - V has ordered the commencement of liquidation of the **Noble Publicity ServicePrivate Limited** on June 04, 2021 (Order received on June 09, 2021).

The stakeholders of **Noble Publicity ServicePrivate Limited** are hereby called upon to submit their claims with proof on or before **July 09, 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

*Pooja kabra*

Mrs. Pooja Piyush Kabra  
Liquidator for Noble Publicity ServicePrivate Limited  
Reg No. IBBI/IPA-001/IP-P00826/2017-18/11411

Date: June 11, 2021  
Place: Mumbai

